

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHAKTA CHARAN DAS): (a) Yes, Sir.

(b) The proposal is for utilising one of the spans of nearby Railway Bridge No. 171 as a 'sub-way' for the use of vehicular traffic, for which the detailed plans are yet to be finalised by the Urban Improvement Trust, in consultation with the Railways.

[English]

Conversion of Nadiad-Kapadwaj line and ITs Extension to Modasa

2019. SHRI PRAKASH KOKO BRAHMBHATT: Will the Minister of RAILWAYS be pleased to state:

(a) when the work of conversion of Nadiad-Kapadwaj N.G. Railway line to B.G. and its extension upto Modasa was approved and the estimated cost thereof;

(b) whether the work is behind schedule, if so, the reasons therefor; and

(c) the steps being taken for allocation of sufficient funds for early completion of the project?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHAKTA CHARAN DAS): (a) The work was approved in 1978-79. The present day estimated cost of the project is about Rs. 65 crores.

(b) Yes, Sir. Because allocation of funds could not be made for the project due to severe constraint of resources in previous years.

(c) The project was reactivated in 1989-90. A sum of Rs. 3 crores was allocated in 1989-90 and Rs. 6 crores has been provided in the current year.

Imported coal for Industries in Rajkot

2020. SHRI PRAKASH KOKO BRAHMBHATT: Will the Minister of ENERGY be pleased to state:

(a) whether India has imported coal from China for the engineering industry at Rajkot (Gujarat);

(b) if so, the quantity thereof; and

(c) the total need of coal of industries in Rajkot and the extent to which the demand has been met?

THE MINISTER OF ENERGY (SHRI KALYAN SINGH KALVI): (a) to (c). The information is being collected and to the extent available will be laid on the Table of the House.

Setting up of Power Projects in Andhra Pradesh

2021. SHRI RAJAMOHAN REDDY: Will the Minister of ENERGY be pleased to state:

(a) whether some project reports for setting up of power projects sent by Andhra Pradesh State Government in 1989-90 are lying pending with the Union Government;

(b) if so, the details thereof; and

(c) by when these projects are likely to be cleared?

THE MINISTER OF STATE FOR ENERGY (SHRI BABANRAO DHAKANE): (a) and (b). Details of the project reports, which were received in the Central Electricity Authority (CEA) for techno-economic clearance from the Govt. of Andhra Pradesh during the year 1989-90, are given below:—